

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
KOLKATA

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OA. 350/557/2019

Date of order: 06.01.2021

Present : Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Mr. Tarun Shridhar, Administrative Member

MRIDU SANKAR DE SARKAR & ANR.
VS.
S. E. RAILWAY

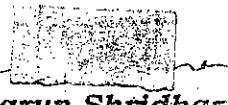
For the Applicant : Mr. A. Chakraborty, Counsel
Ms. P. Mondal, Counsel
For the Respondents : Mr. P. Prasad, Counsel

O R D E R (Oral)

Per Ms. Bidisha Banerjee, JM:

Heard learned counsel for both sides.

2. This application was preferred to seek cancellation of selection process notified vide modified notification dated 08.05.2018.
3. At hearing, Id. Counsel for respondents places a document dated 25.09.2019 issued from the Office of Sr. Divl. Personnel Officer/Adra states that the selection in question has been cancelled and therefore he submits that the OA has become infructuous.
4. It is made clear that we have not gone into the merits of this matter.
5. Therefore, the OA is disposed of as infructuous.
6. Document dated 25.09.2019 is taken on record.


(Tarun Shridhar)
Member (A)


(Bidisha Banerjee)
Member (J)

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